

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/287/ (IB)/2017
NAME OF THE PETITIONER(S) : ARVIND IG NONWOVENS PVT LTD
NAME OF THE RESPONDENT(S) : RATHI FILTERS & INDUSTRIES PVT LTD
UNDER SECTION : 433 (e)(f)


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Rahul Jain	Counsel for Respondent-	Rahul Jain
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ORDER

Matter called. No representation on behalf of the petitioner. Counsel for Respondent present and prayed for time to file counter. At request, time is enlarged. However, one last and final opportunity is given to the petitioner for causing appearance before this Bench, failing which appropriate order will be passed. Put up on **03.08.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

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